

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.99/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th December 2017, 10.30 A.M

Name of the Company	Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S.K. Singh
 2. Riti Basu
 3. Subhadeep Basak

} Proforma
 Respondent -

Balony
 11/12/2017

1. Mr. Ratnanko Banerji (Sr. Adv)
 2. Mr. D. N. Sharma (Adv)
 3. ~~Mr. SHOUNAK MITRA (Adv)~~
 4. Mr. ZULFIQAR ALI ALQUAIDRI (Adv)

} Respondent
 No. 1, 2,
 8, 9, 10

Zutiva Adv
 Alquaidri
 Adv. Ors v/s
 11/12/2017

1. Somnabhu Ghose Adv.

2. Pragya Paramita Chatterjee Adv.

} for respondent-
 No: 17.

Sur
 11/12/17.

1. Mr. Anirban Ray, Adv.
 2. Mr. Shaunak Mitra, Adv.
 3. Ms. Anritta Pandey, Adv.
 4. Ms. Shreeradha Ghosh, Adv

} for respondent
 no. 5

K. Pandey
 11/12/17

1. Syamanta Banerjee Adv.

for SEBI
 R-18

Sur
 11/12/17

1. Rojshree Dutta Adv /- Petitioner
 2. Kuldip Mallik Adv

11/12/17

ORDER

Ld. Counsel for the petitioners, the respondent nos. 1, 2, 5, 8, 9, 10, 17 and 18 and proforma respondent are present.

I.A. No. 318/KB/2017 has been filed by respondent no. 17 for deletion of his name from the petition. Ld. Counsel for the petitioner has sought leave of the Court for filing reply. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

I.A.No. 191/KB/2017 has been listed today but on perusal of the records it appears that the same has been dismissed by the Order dated 17/05/2017. Against that order Appeal (AT) No. 80/2017 was filed before the Hon'ble NCLAT. Hon'ble NCLAT has set aside the said order and appellant has withdrawn the appeal. Appeal has been disposed of in view of the withdrawal of the application. As I.A. No. 191/KB/2017 is not pending, no order can be passed on this I.A.

List it on 06/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)